

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 17th April, 1974.

NOTIFICATION
INCOME-TAX

No. 594 / F.No. 203/71/73-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purpose of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

UNIVERSITY

UNIVERSITY OF BOHAR

The notification will take effect from 1st April, 1973.

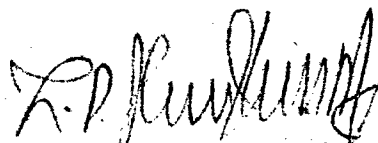
Sd/-

(T.P. JUNGHUNARA)

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Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of OMI Services (Income-tax), 1st Floor, Liwan-e-Chalib, Mata Sundri Lane, New Delhi-1.
4. Shri J.P. Naik, Member-Secretary, Indian Council of Social Science Research, I.I.P.A. Hostel, Indraprastha-Estate, New Delhi-110001 with reference to his letter No.3-15/73-A dated 3-4-74.
5. Comptroller and Auditor General of India. (20 copies).
6. Bulletin Section of DI (R&P), New Delhi. (3 copies).



(T.P. JUNGHUNARA)

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No. CC/ITA-II/704/203/RSP/74.